



THE HIGH COURT OF KERALA

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No: DI-2/ 32558/2020

Date: 12.06.2020

NOTICE

The Standing Counsel for various institutions before the High Court were requested to furnish their e-mail ID to the High Court along with the name of the institution and name of the Standing Counsel on or before 3.6.2020 vide notice dated 29.5.2020. Many of the Standing Counsel are yet to respond to the notice. Hence those Standing Counsel who have not furnished their e-mail ID are requested do so with the particulars mentioned in the earlier notice to the e-mail d1section.hc-ker@gov.in on or before 15.6.2020, for publishing the same in the High Court website. The e-mail ID of those Standing Counsel who have furnished the same on or before 9-6-2020 are published in the website of the High Court.

(By Order)


Vijayakumary P.
Joint Registrar
